

critically reviewed and through discussions, regular field visits, regional meetings, etc.

Adult Education Programme

161. SHRI VIJAY KUMAR N. PATIL:

SHRI VINAYAK PRASAD YADAV:

SHRIMATI MRINAL GORE:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have finalised a programme on adult education during the current year;

(b) if so, details of programme containing administrative set up, financial provision, number of persons to be partly employed and their rate of remuneration with estimate of financial outlay for the current year and the next 3 years, year-wise and State-wise;

(c) what is the number and names of voluntary organisations which have offered to implement the programme in various States, and the areas proposed by these institutions under the programme and finally decided by the Ministry so far;

(d) whether some of the voluntary organisations who have offered to participate in the programme in various States on a large scale have not been finally allowed to operate and the reasons therefor; and

(e) whether any representation against the participation by some Agency has been received by Government, if so, details of the action/decision taken?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) The details of the programme are given in the Summary of the Re-

port of the Working Group on Adult Education for medium-term Plan 1978-83, copies of which are available in Parliament House Library.

(c) A list of Voluntary Agencies which are on the Grants-in-aid list has separately been furnished in reply to Lok Sabha Starred Question No. 1 dated 20-11-1978.

(d) and (e). It has been decided that organisations of the following types may not be provided financial assistance under the Scheme of Assistance to Voluntary Agencies working in the field of Adult Education:

- political parties and the various mass organisations of women, youth, workers and peasants;
- All-India cultural, religious and youth organisations; and
- federations/associations of teachers, students, trade and industry.

The political parties and the other organisations of these categories are expected to contribute in creation of awareness among the people towards this mass programme and in motivating the instructors and the learners. Organisations of the above-referred categories who made requests for financial assistance have been informed on these lines.

Financial aid to Flood and Cyclone Affected States

162. SHRI C. N. VISVANATHAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the quantum of assistance, financial and physical, given by Government to the States affected by floods and cyclone during the last three years, including current year;

(b) the principles governing such assistance; and

(c) whether Government propose to make up the losses incurred by these States by increased subventions so that their regular plan efforts are not hampered by diversion of resources for relief measures?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The quantum of advance Plan assistance/foodgrains allocated to the States affected by floods and cyclone during the last three years, including the current year; is indicated below:

State	Calamity	1976-77		1977-78		1978-79 (to date)		
		Advance Plan assistance (Rs. crores)	Adv. Plan assistance (Rs. crores)	Foodgrains (MT) Wheat Rice	Foodgrains (MT) Wheat Rice	Adv. Plan assistance (Rs. crores)	Foodgrains (MT) Wheat Rice	Foodgrains (MT) Wheat Rice
1	2	3	4	5	6	7	8	9
1. Andhra Pradesh	Cyclone	3.53	56.52	11,000	16,777	11.46	20,000	20,000
2. Assam	Floods	2.53	4.98	10,000				
3. Bihar	Floods	10.95				44.92	40,000	
4. Gujarat	Floods	4.25	10.43					
5. Haryana	Floods		11.00			15.30	2,500	
6. Himachal Pradesh	Floods		2.70	5,000		6.59	9,000	
7. J. & K.	Floods					0.26	217	
8. Kerala	Cyclone		3.64	1,250	1,250			
9. Manipur	Floods	0.445						
10. Orissa	Floods		8.52					
11. Punjab	Floods					6.75	8,000	
12. Rajasthan	Floods	3.32	7.97	10,000		9.58	7,000	
13. Tamil Nadu	Cyclone	3.05	29.31	10,000	10,000	14.40		
14. Tripura	Floods	1.11						
15. U.P.	Floods	11.25	10.00	10,000		54.22	50,000	
16. West Bengal	Floods		4.41	30,000		88.03	50,000	45,000 Dal ³ maceer

(b) and (c). The existing policy and arrangements for financing the expenditure necessitated by natural calamities are based on the recommendations of the Sixth Finance Commission. According to these arrangements, the States are primarily responsible for provision of relief in

case of natural calamities. For this purpose, the Sixth Finance Commission has provided amounts by way of margin money. If the expenditure necessitated by a natural calamity exceeds the margin money, Central assistance is given to the State in the form of advance Plan assistance which

is to be utilised for accelerating on-going Plan works or taking up approved Plan works. The quantum of advance Plan assistance is determined on the basis of the on-the-spot assessment by a Central Study Team and the recommendations of the High Level Committee on Relief. Under the existing policy and arrangements, expenditure of non-Plan nature is not eligible for Central assistance. However, adequate care is taken to see that the tempo of development in a State is not impaired on account of occurrence of natural calamity.

बाल विकास योजनाएं

163. श्री यमुना प्रसाद शास्त्री : क्या शिक्षा, समाज कल्याण तथा संस्कृति मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने देश में इस वर्ष 67 बाल विकास योजनाएं आरम्भ करने का निर्णय किया है; और

(ख) यदि हां, तो प्रत्येक राज्य में उन स्थाओं के नाम क्या हैं जहां ये योजनाएं आरम्भ की जाने वाली हैं और इन बाल विकास योजनाओं तथा अन्य आरम्भ किये जा रहे कार्यक्रमों पर कुल कितनी धन-राशि खर्च की जायेगी ?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्रालय में राज्य मंत्री (श्रीमती रेणुका देवी बरकटकी): (क) और (ख) भारत सरकार ने समेकित बाल विकास सेवा की केन्द्रीय प्रायोजित योजना के अन्तर्गत देश में 1978-79 के दौरान 67 नई परियोजनाएं शुरू करने का निश्चय किया है।]

63 परियोजनाओं के नामों का विवरण संलग्न है। तमिलनाडु की चार परियोजनाओं को चुनने के बारे में अभी निश्चय नहीं हुआ है।

63 नई परियोजनाओं को 1978-79 के दौरान स्वीकृत किए गए कुल अनुदान की राशि 142.53 लाख रुपये है।

समेकित बाल विकास सेवाओं के अन्तर्गत स्वास्थ्य, पोषाहार और शिक्षा सेवाएं 6 वर्ष से कम आयु के बच्चों, गर्भवती स्त्रियों और दूध पिलाने वाली माताओं को प्रदान की जाती हैं। इनमें पूरक पोषाहार, प्रतिरक्षण, स्वास्थ्य जांच, संदर्भ सेवा, पोषाहार और स्वास्थ्य शिक्षा तथा नै-अपचारिक स्कूल पूर्व शिक्षा से सम्बन्धित सेवाएं शामिल हैं।

विवरण

नई समेकित बाल विकास परियोजनाओं की सूची (27.10.1978 की स्थिति)

क्र. सं०	राज्य/संघ शासित क्षेत्र का नाम	परियोजना क्षेत्र का प्रकार	चुने हुए ब्लॉक का नाम	जिला
1	2	3	4	5
1.	आंध्र प्रदेश	आदिवासी—2 महुरी—2	मैरेदुमिल्ली पंचायत समिति इतुस्नाब्राम पंचायत समिति	ईस्ट गोदावरी वारांगल